

W.P.(C).No.15395 of 2015
04.04.2016

Learned Sr. Standing Counsel has filed an additional affidavit on behalf of State Project Director, OPEPA today, which be taken on record. By consent of the learned counsel for the parties, list it on 25th April, 2016. The matter shall be taken up at 2.00 p.m. on that date.

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(VINEET SARAN)
CHIEF JUSTICE

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(DR.B.R.SARANGI)
JUDGE